COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 39 OF 2017 & IA NOs. 93, 94, 95 AND 187 OF 2017

Dated: 28th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Reliance Gas Transportation Infrastructure Ltd. ... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Mitra

Mr. Vishnu Sharma Ms. Deepali Dwivedi

Counsel for the Respondent(s) : Ms. Sonali Malhotra

Mr. Amit Sanduja Mr. Sumit Kishore

ORDER

Learned counsel for the respondent is filing reply today. The same may be taken on record.

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 15.05.2017 after serving copy on the other side.

List the matter on <u>19.05.2017.</u>

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai) Chairperson